

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:-

THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

AND

THE HONOURABLE MR.JUSTICE SHAJI .P.CHALY

FIRDAY, THE 3rd DAY OF APRIL, 2020/14TH CHAITHRA, 1942

W.P(C) TMP-13 OF 2020

PETITIONER:

Premi Thankachan, W/o Thankachan, Aged 78, Parambil House,
Kulayittikara P O, Kulayittikara Village, Kanayannur Taluk,
Ernakulam Dist Pin 682 315.

By Adv.Sri. MANOJ P. KUNJACHAN

RESPONDENTS:

1. District Women Protection Officer, Office of Women Protection,
Civil Station,Kakkanadu, Ernakulam District-682030.
2. Station House Officer, Mulanthuruthy Police Station,
Mulanthuruthy P O, Ernakulam District-682314
3. Binoy Thomas, S/o Thomas, Parambil House, Kulayittikara P O,
Kulayittikara Village, Kanayannur Taluk,Ernakulam Dist-682315
4. Sheeba Binoy, W/o Binoy, Parambil House, Kulayittikara P O, Kulayittikara
Village, Kanayannur Taluk, Ernakulam Dist-682315
5. Mr. Ebi, Sub Inspector of Police, Muanthuruthy Police Station,
Mulanthuruthy P O, Ernakulam District-682314

By Sri.SUMAN CHAKRAVARTHY, PUBLIC PROSECUTOR

This Writ Petition (Civil) coming up for orders on 03/04/2020 and upon hearing the arguments of Sri. Manoj P. Kunjachan for the petitioner and the Public Prosecutor, the court passed the following:-

**A.K.JAYASANKARAN NAMBIAR, J
&
SHAJI P. CHALY, J.**

W.P.(C) TMP -13 OF 2020

Dated this the 3rd day of April, 2020

ORDER

Shaji P. Chaly, J.

Learned Public Prosecutor, Sri.Suman Chakravarthy seeks time to get instructions.

Post on 15.4.2020.

**A.K.JAYASANKARAN NAMBIAR
JUDGE**

**SHAJI P. CHALY
JUDGE**